

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2223**  
**ANSWERED ON THURSDAY, THE 06<sup>th</sup> DECEMBER, 2012**  
**[AGRAHAYANA 15, 1934 (SAKA)]**

**UNREGISTERED COMPANIES**

**QUESTION**

**2223. SHRI JAGADANAND SINGH:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

**(a) whether the Government is aware that a large number of unregistered companies are operating in the country;**

**(b) if so, the details of thereof;**

**(a) the number of companies operating in the country without getting themselves registered with the Registrar of Companies; and**

**(b) the details of action taken by the Government against such companies during the last three years?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)**

**IN THE MINISTRY OF CORPORATE AFFAIRS**

**(SHRI SACHIN PILOT)**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(श्री सचिन पायलट)**

**(a) to (d) Complaints have been received in respect of the following four Companies, which have been found to be operating without registration or incorporation under the Companies Act, 1956 during the last three years;**

- (i) M/s Speakasia Online;**
- (ii) M/s Purvanchal Krishi Vinan Corporation Limited;**
- (iii) M/s Wonders Healthcare Private Limited;**
- (iv) M/s Preceptor Knowledge Academy Private Limited.**

**Investigation into the affairs of M/s Speakasia Online has been ordered, to be conducted by the Serious Fraud Investigation Office (SFIO). In case of other three companies, Registrar of Companies (ROC), Kanpur has filed prosecution under Section 631 of the Companies Act, 1956.**

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